

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.10.2026

NOTICE

All concerned are hereby informed that on 14.10.2026, Customs and Excise Division Bench matters stand adjourned.

Next date of hearing will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceeding".

By Order,


(Mukesh Gupta)

Deputy Registrar

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SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.